(c) if not, the reasons therefor?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No.

- (b) Does not arise.
- (a) No such proposal has been received from the Government of Haryana.

Use and Management of Belakra Waters by Haryana

- 852. SHRI RANDHIR SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether the Haryana Government have sent any proposal for the use and management of the Bhakra Waters;
 - (b) if so, the details thereof; and
- (c) the action taken by Government to accept those proposals and if not, the reasons therefor?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No.

(b) and (c). Do not arise.

CENTRALISATION OF SALES TAX

- 853. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state:
- (a) whether there has been any proposal for the centralization of Sales Tax;
- (b) if set, whether the views of the State Governments have been taken in this direction; and
- (c) whether any final decision has been taken in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI DESAI): (a) No, Sir.

(b) and (c). Do not arise.

HOUSING FINANCE CORPORATION

854. SHRI S.R. DAMANI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a plan to establish a Housing Finance Corporation

- to advance loans to the needy to build houses has been pending for a long time; and
- (b) if so, the reasons therefor and when a final decision is likely to be taken thereon?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). It is not considered opportune now to set up a Housing Finance Corporation in view of the shortage of resources and general economic conditions. The proposal has, therefore, been deferred for the time being.

PROF, KALDOR'S VISIT TO INDIA

- 855. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that Prof. Kaldor visited the country at the invitation of the Central Government:
- (b) whether he was asked to conduct studies of the tax structure and whether he had submitted any report to Government; and
 - (c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The visit of Prof. Nicholas Kaldor to India some time back was at the instance of the Indian Statistical Institute and not at the invitation of the Government of India.

- (b) No, Sir. He was not asked to conduct any studies of our tax structure and he did not submit any report to the Government.
 - (c) Does not arise.

REFERENCE TO SMUGGLING IN KERALA ASSEMBLY

856. SHRI P. P. ESTHOSE: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware of the reference made in the Kerala State-Assembly regarding the large scale smuggling in the country; and
- (b) if so, the action taken by the Central Government to curb smuggling?